

IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
(Through web-based video conferencing platform)

ITEM No.05
CP (CAA) No.42/BB/2020

IN THE MATTER OF:

M/s. Eurofins Advinus Limited & Ors
Vs.

... Petitioners

... Respondent

Order under Section 230-232 of Companies Act, 2013

Order delivered on 04.02.2022

CORAM:

SH. AJAY KUMAR VATSAVAYI
HON'BLE MEMBER (JUDICIAL)

SH. MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner Companies : Sh. Udayshankar R.M
For the ROC & RD : Sh. Hemanth Rao
For the IT : Sh. Ganesh R Ghale

ORDER

1. Heard Mr. Udayshankar.R.M, learned Counsel for the Petitioner Companies and Mr. Hemanth Rao, learned Counsel for the ROC & RD and Mr. Ganesh R Ghale, learned Counsel for the IT.
2. The Reports of the Authorities and the reply filed by the Petitioner Companies are on record.
3. List the CP on **21.02.2022.**

— sd —

(MANOJ KUMAR DUBEY)
MEMBER (TECHNICAL)

— sd —

(AJAY KUMAR VATSAVAYI)
MEMBER (JUDICIAL)